

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S MOR MUKAT MARKETING PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Mor Mukat Marketing Private Limited
2.	Date of incorporation of corporate debtor	13/02/2006
3.	Authority under which corporate debtor is incorporated / registered	RoC-Patna
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909BR2006PTC052234
5.	Address of the registered office and principal office (if any) of corporate debtor	Current Registered office: Plot No. 388/389, Biscuit Factory Road, Nasirganj Digha, Danapaur Patna, BR-800012 Previous Registered Office: 332A, Sant Nagar, East of Kailash, New Delhi -110065
6.	Insolvency commencement date in respect of corporate debtor	12 th April, 2022
7.	Estimated date of closure of insolvency resolution process	8 th October, 2022
8.	Name and Registration number of the insolvency professional acting as interim resolution professional	Pankaj Kumar Singhal IBBI/IPA-002/IP-N00532/2017-2018/11561
9.	Address and e-mail of the interim resolution professional, as registered with the Board	A-233, Ground Floor, Bunkar Colony, Ashok Vihar, Phase-IV, New Delhi-110052 aprassociatesllp@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	WP-509, Second Floor, Wazirpur Village, Ashok Vihar, Phase-I, Delhi-110052 Mail id: ip.mormukat@gmail.com
11.	Last date for submission of claims	28th April, 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Based on limited information available, there is no such class of creditors.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Based on limited information available, there is no such class of creditors.



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14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: WP-509, Second Floor, Wazirpur Village, Ashok Vihar, Phase-I, Delhi-110052
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s Mor Mukat Marketing Private Limited on 12th April, 2022.

The creditors of M/s Mor Mukat Marketing Private Limited are hereby called upon to submit their claims with proof on or before 26th April, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 15.04.2022
Place: Delhi

Pankaj
Pankaj Kumar Singh
Interim Resolution Professional
M/s Mor Mukat Marketing Private Limited
IBBI/PA-002/IP-N00532/2017-2018/11561
Mail ID: ip.mormukat@gmail.com

